



+91 9863152829
email : ddfanagaland@gmail.com

OFFICE OF THE **DIMAPUR DISTRICT FARMERS ASSOCIATION**

Date 16.10.2019

Regd. No. H/Rs- 5172 Dt. 17-12-2008

Unique ID : NL/2018/0196081

Dimapur-797112, Nagaland

Letter No- 128/PW/ 2019

Ref. No

Date.....

Mr R.S. Prasad

Hon'ble Minister for Communications, IT, Electronics, Law & Justice
Government of India, Sanchar Bhawan, 20, Ashoka Road, New Delhi-110001

Sub: TRAI's Consultation Paper to Review of Interconnection Usage Charges, 2017

Hon'ble Sir,

We would like to bring to your kind notice that TRAI has recently published a consultation paper to Review its own decision with regard to Interconnection Usage Charges which was uncalled for. In the paper, the TRAI has stated that it received representations from some stakeholders about revision of the existing IUC regime. These stakeholders through their representations have argued that the assumptions made in the IUC Regulations of 2017 for introducing BAK from 1.1.2020 are at variance with the actual position on the ground. As per them, during the last two years, while the TSPs have done significant investments in the 4G networks, the same has not resulted in migration of all their customers to VoLTE and balancing of off-net traffic between all operators.

The agenda set by TRAI to continue with IUC regime in the pretext of technology transfer is unacceptable to the consumers as this affects the vision of Hon'ble Prime Minister of India for Digital India.

President
Dimapur District Farmer's Association
Dimapur- 797112 : Nagaland



+91 9863152829
email: ddfanagaland@gmail.com



OFFICE OF THE
DIMAPUR DISTRICT FARMERS ASSOCIATION

Regd. No. H/Rs- 5172 Dt. 17-12-2008
Unique ID : NL/2018/0196081
Dimapur-797112, Nagaland

Ref. No

Date.....

Rather we perceive that the scrapping IUC would help preserve competitiveness in the telecom sector for which consumers will be benefited which should be the sole attention of the government. The TRAI paper also acknowledged that in a market with asymmetric traffic flows, termination charges set at higher levels than cost become a source of revenue for operators who terminate more traffic on their networks (usually incumbents and larger operators) but we do not understand why it is wanting a revision at this phase of the IUC regime. We believe the TRAI should move ahead as per the earlier plan and establish Bill and Keep Regime.

We believe the policies such as Bill and Keep method (BAK) would help preserve competition as BAK entails net IUC payment as zero. Here, each network agrees to terminate calls from the other network at no charge.

We would like to bring to your attention that the TRAI in this paper also agreed that "experience in other countries showed that reducing termination rates has benefitted consumers and enhanced competition". Therefore, we do not understand the need for having this review IUC policy at this juncture which is anti-national interest and anti-consumer.

President
Dimapur District Farmer's Association
Dimapur- 797112 : Nagaland





+91 9863152829
email : ddianagaland@gmail.com

OFFICE OF THE
DIMAPUR DISTRICT FARMERS ASSOCIATION

Regd. No. H/Rs- 5172 Dt. 17-12-2008
Unique ID : NL/2018/0196081
Dimapur-797112, Nagaland

Ref. No

Date.....

We think BAK will encourage flat rate billing and time differentiated charges, both of which will improve capacity utilisation and will be in the interest of consumers.

Therefore, we request you to monitor the activities on IUC, ensure TRAI introduces BAK regime (as it planned earlier) and finally, protect the interests of the people.

Look forward to your kind intervention.

Copy

Hon'ble Shri (Dr) P K Mishra, Principal Secretary to the Prime Minister
Government of India, South Block, (Rajpath) New Delhi-110011

The Chairman, Telecom Regulatory Authority of India
Mahanagar Doorsanchar Bhawan Next to Zakir Hussain College,
Jawaharlal Nehru Marg (Old Minto Road) New Delhi: 110 002

President
Dimapur District Farmer's Association
Dimapur- 797112 : Nagaland

